

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>New IA (IBC)/1358/2024, IA (IBC)/1010/2023 in CP(IB)No.420/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Lanco Amarkantak Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lanco Amarkantak Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1358/2024**

**Present:** Ld. Proxy Counsel Ms. Anjali for the Applicant.

This is an application filed to take on record the 9<sup>th</sup> Progress Report. The 9<sup>th</sup> Progress Report is taken on record. Accordingly, this application is allowed and disposed of.

**IA (IBC)/1010/2023**

**Present:** Ld. Proxy Counsel on behalf of Mr. V Sethu Madhav Rao for the Applicant.

Amendment cause title filed. For filing counter, if not filed. **Matter is adjourned to 30.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**